

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3042
ANSWERED ON:22.03.2005
RECOVERY OF AREARS FROM HOTELS
Koli Shri Ramswaroop

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the reply to Unstarred Question No.2303 dated December 4,2001 and state :

- (a) whether the New Delhi Municipal Council has since recovered the arrears of licence fees alongwith interest from the said four hotels ;
- (b) if s& tfe details thereof ;
- (c) the arrears at present,
- (d) whether the NDMC has got the right to cancel the licences of the hotels which have failed to pay their licence fees even after the time limit for it has lapsed;
- (e) if so, the details thereof; and
- (f) the details of the hotels, if any, whose licences have been cancelled due to their failure to pay the licence fees in time during the last three years ?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER OF URBAN dEVECOMPMENT (SHRI GHULAM NABIAZAD)

(a) and (b) New Delhi Municipal Council has reported the following recovery of arrears of licence fees :-

1. M/s. CJ International Hotel :

The-hotel is paying Rs.1 crore p.m. as per orders of the Hon`ble-High; Court and the case is still pending in the court.

2. M/s. Sun Air Hotel :

The hotel is regularly paying licence fee as per

3. M/s. Prominent Hotel :

The hotel is paying, the licence, fee Rs. 21,08,040/- a suit is pending before the lower court regarding cancellation of licence.

4. M/s. Taj Hotal :

The hotel is paying licence fee @ 10.5% of the annual gross turn over as per agree-ment.

(c) The present arrears reported by NDMC are as

M/s. CJ International Hotel Rs 181.55% Crore.

M/s. Prominent Hotels RS. 29.37 Crore

M/s. Taj Hotel Rs. 89.25 Lacs

(d) to (f) Yes, Sir. The licence of Prominent Hotel was cancelled on 1.2.1995,00 account of non-payment and, Violatioan of .the terms licence. As- per directions of Hon`ble High Court the representation of the Hotel was disposed on 31.3.2003 by the Chairperson NDMC confirming the earlier decision of NDMC.